

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/2580/2026 ARBA/16/2026	THE PROJECT DIRECTOR, N.H.A.I., JAJPUR VS UDAY NARAYAN MOHANTY	SHRADHANJALI SAHOO VS	// DISTRICT & SESSIONS JUDGE,BALASORE Arbp/0000002/2025
2	D-ARBP/40823/2026 ARBP/46/2026	SANDEEP WALIA VS SIDDHI VINAYAK ROADWAYS	SATRUGHNA DASH (A) VS	// () //
3	D-ARBP/40857/2026 ARBP/47/2026	M/S. BRIJESH AGARWAL VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// () //
4	D-ARBP/40612/2026 ARBP/48/2026	BASUDEV JENA VS KUMAR MEKAP	PRASANTA KUMAR SATAPATHY VS	// () //
5	D-BLAPL/26066/2026 BLAPL/8891/2026	KUNA @ SATYAPRIYA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001752/2023
6	D-BLAPL/26068/2026 BLAPL/8892/2026	SK. BANTY @ SK. BANTI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /235 /2026 SPECIAL JUDGE (POCSO), BALASORE(PO) Spl/0000200/2026
7	D-BLAPL/23863/2026 BLAPL/8893/2026	MANORANJAN MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /94 /2026 DISTRICT & SESSIONS JUDGE, BHAWANIPUR CT/0000079/2026
8	D-BLAPL/26069/2026 BLAPL/8894/2026	SK. SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /323 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000389/2026
9	D-BLAPL/26070/2026 BLAPL/8895/2026	LOCHAN DAS VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /24 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000037/2025
10	D-BLAPL/24200/2026 BLAPL/8896/2026	KAILASH MUKHI@BISWA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000050/2026
11	D-BLAPL/25310/2026 BLAPL/8897/2026	RABINDRA MANDAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /37 /2026 SPECIAL JUDGE,KENDRAPARA(Kendrapara) Spl/0000022/2026

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12	D-BLAPL/24628/2026 BLAPL/8898/2026	GURU @ BISWAJIT PRADHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MAHAKALPARA /203 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001634/2026
13	D-BLAPL/26075/2026 BLAPL/8899/2026	BINOD PANDEY VS STATE OF ODISHA	AJIT KUMAR RAUT VS	ORIENT /171 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000041/2026
14	D-BLAPL/24786/2026 BLAPL/8900/2026	AJU @ AJAYA BALIARSINGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KANAS /106 /2026 JMFC, KANAS(Puri) GR/0000194/2026
15	D-BLAPL/24915/2026 BLAPL/8901/2026	ARJUN LOHAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BISRA /321 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000175/2025
16	D-BLAPL/25941/2026 BLAPL/8902/2026	PARESH MOHANTY @ BUNU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /457 /2026 S.D.J.M.,KHURDA(Khordha) GR/0001004/2026
17	D-BLAPL/26077/2026 BLAPL/8903/2026	TIKU @ SURAJ KUMAR DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI SADAR /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000127/2026
18	D-BLAPL/25947/2026 BLAPL/8904/2026	MAMATA DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 SPECIAL JUDGE, (C.B.I.-II),BHUBANESHWAR TR/0000733/2025
19	D-BLAPL/25233/2026 BLAPL/8905/2026	PRAMOD KUMAR RATH@PRAMODA RATHA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ASKA /165 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000062/2026
20	D-BLAPL/26081/2026 BLAPL/8906/2026	SEBATI NAIK VS STATE OF ODISHA	BIKASH KARNA VS	PURUNAKATAK /94 /2012 DISTRICT & SESSIONS JUDGE,BOUDH(Boudh) ST/0000076/2025
21	D-BLAPL/25250/2026 BLAPL/8907/2026	ASWINI KUMAR PRADHAN @ ASWINI PRADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	PATTAPUR (DIGAPAHANDI) /172 /2026 NYAYADHIKARI G.N. /J.M.F.C,SANAKHOTA GR/0000168/2026
22	D-BLAPL/25950/2026 BLAPL/8908/2026	NIRANJAN PARIMANIK @ CHAGU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /385 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000094/2025
23	D-BLAPL/25686/2026	BILASH JANI	SURYAKANTA DWIBEDI	TENTULIKHUNTI /105 /2026

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	BLAPL/8909/2026	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAWARANG ST/0000626/2026
24	D-BLAPL/25952/2026 BLAPL/8910/2026	CHITRASEN PARIDA VS STATE OF ODISHA	BASUDEV PUJARI VS	KODALA /86 /2012 A.D.J.,KODALA(Ganjam) ST/0000062/2026
25	D-BLAPL/25954/2026 BLAPL/8911/2026	RABINDRA BADATYA @ RABI VS STATE OF ODISHA	SUJIT KUMAR PATTHNAIK VS	POLASARA PS /10 /2009 A.D.J.,KODALA(Ganjam) ST/0000017/2020
26	D-BLAPL/26222/2026 BLAPL/8912/2026	SOHAN RAY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000082/2026
27	D-BLAPL/25707/2026 BLAPL/8913/2026	PRASANTA @ PRASHANTA JHANKAR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BINIKA /136 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000059/2026
28	D-BLAPL/25959/2026 BLAPL/8914/2026	BICHITRA TAREI @ BICHITRA KUMAR TAREI @ PAPU VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JAJPUR ROAD /174 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000422/2026
29	D-BLAPL/25717/2026 BLAPL/8915/2026	PRAKASH BIRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000084/2024
30	D-BLAPL/25745/2026 BLAPL/8916/2026	ALOK MALIK @ ALOK MALLIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	JAJPUR SADAR /185 /2025 A.D.J.,JAJPUR(Jajapur) CT/0000095/2025
31	D-BLAPL/26255/2026 BLAPL/8917/2026	SANA @ SANATAN NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	GUNUPUR /30 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000025/2025
32	D-BLAPL/25813/2026 BLAPL/8918/2026	ARUN SINGH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /419 /2026 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000072/2026
33	D-BLAPL/26072/2026 BLAPL/8919/2026	PURNA CHANDRA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /252 /2024 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000467/2024
34	D-BLAPL/26259/2026 BLAPL/8920/2026	GANDHIPATI MALLICK VS	SMRUTI RANJAN ROUT VS	BIRIDI PS /311 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jaga

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35	D-BLAPL/26111/2026 BLAPL/8921/2026	STATE OF ODISHA MANTU @ LAXMIDHAR NAYAK VS	AMULYA RATNA PANDA VS	Spl/0000389/2025 BINJHARPUR /326 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0001562/2026
36	D-BLAPL/25871/2026 BLAPL/8922/2026	STATE OF ODISHA M.MUNA@GUNA VS	RITURANJAN CHHOTARAY VS	BHANJANAGAR /595 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001076/2026
37	D-BLAPL/26143/2026 BLAPL/8923/2026	STATE OF ODISHA SONU PINGUA VS	DURGA PRASAD PATTANAIK VS	RARUAN /106 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000087/2024
38	D-BLAPL/26114/2026 BLAPL/8924/2026	STATE OF ODISHA PRAMOD KUMAR MAJHI VS	SOUMYA RANJAN DAS VS	UDITNAGAR /232 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000083/2026
39	D-BLAPL/25885/2026 BLAPL/8925/2026	STATE OF ODISHA BHENKATESH MAHAKUR VS	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /79 /2026 DISTRICT AND SESSIONS JUDGE,SONEPUR Spl/0000024/2026
40	D-BLAPL/25888/2026 BLAPL/8926/2026	STATE OF ODISHA BADAL @ AKASH MUKHI VS	BASANTA KUMAR DAS VS	BARIPADA TOWN /343 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(MAYURBHANJ) CT/0000610/2026
41	D-BLAPL/26149/2026 BLAPL/8927/2026	STATE OF ODISHA SURENDRA KUMBHAR VS	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,PATNAGARH(Balangir) 2(A)CC/0000002/2026
42	D-BLAPL/25892/2026 BLAPL/8928/2026	STATE OF ODISHA SIPU @ SUBRAT PRADHAN VS	PRAFULLA KUMAR KHATEI VS	KHURDA SADAR /357 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000141/2026
43	D-BLAPL/25894/2026 BLAPL/8929/2026	STATE OF ODISHA NARESH ORAM VS	KAUSTUVA MOHANTY VS	DHANUPALI /63 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000021/2026
44	D-BLAPL/26167/2026 BLAPL/8930/2026	STATE OF ODISHA ROHIT CHHACHAN VS	TRILOCHAN NANDA VS	SOHELLA /85 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000015/2026
45	D-BLAPL/26118/2026 BLAPL/8931/2026	STATE OF ODISHA AKHAYA KUMAR SAHU @ AKSHYA KUMAR SAHOO VS	ANUPAM RATH VS	PURI TOWN /453 /2026 S.D.J.M.,PURI(Puri) GR/0001060/2026

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46	D-BLAPL/26126/2026 BLAPL/8932/2026	SANJAYA BAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000007/2026
47	D-BLAPL/26195/2026 BLAPL/8933/2026	KAMAL MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /155 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000066/2026
48	D-BLAPL/26131/2026 BLAPL/8934/2026	A PUTRAJU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BHANJANAGAR /595 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001076/2026
49	D-BLAPL/26181/2026 BLAPL/8935/2026	UDHABA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /104 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000120/2026
50	D-BLAPL/26210/2026 BLAPL/8936/2026	RAUSHAN KUMAR @ LADDU VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /29 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapara) GR/0000077/2026
51	D-BLAPL/26208/2026 BLAPL/8937/2026	PREMRAJ MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /241 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000054/2025
52	D-BLAPL/26219/2026 BLAPL/8938/2026	NARASINGHA NAIK@SRITAM NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA SADAR /303 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000670/2026
53	D-BLAPL/26226/2026 BLAPL/8939/2026	RISHIKANTA JENA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 S.D.J.M.,KHURDA(Khordha) 2(A)CC/0000131/2026
54	D-BLAPL/26265/2026 BLAPL/8940/2026	MUNA JENA @ SONU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /148 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000724/2026
55	D-BLAPL/26293/2026 BLAPL/8941/2026	KAMPUN @ KAMPAN MALLICK @ KAMPA MALLICK @ KAMPUNA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000020/2024
56	D-BLAPL/26298/2026 BLAPL/8942/2026	TAPAN KUMAR DAS VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	JAJPUR ROAD /201 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajpur) Spl/0000047/2026
57	D-BLAPL/25985/2026	ABHIMANYU NAYAK @ MITU	SURYAKANTA DWIBEDI	SARANAKUL /78 /2021

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	BLAPL/8943/2026	VS STATE OF ODISHA	VS	SPECIAL COURT,ODAGAON(Nayagarh) TR/0000105/2021
58	D-BLAPL/26056/2026 BLAPL/8944/2026	BIKASH NAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MADHUPATNA /303 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001106/2026
59	D-BLAPL/25932/2026 BLAPL/8945/2026	TARINI @ TARANI BAGHA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000239/2026
60	D-BLAPL/26061/2026 BLAPL/8946/2026	OMKAR KACHHI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
61	D-BLAPL/26278/2026 BLAPL/8947/2026	DUTIKRUSHNA NAYAK @ KAU VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	2(A)CC/0000035/2025 KABISURYANAGAR /407 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000397/2026
62	D-BLAPL/24625/2026 BLAPL/8948/2026	NABAGHAN BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ / SPECIAL JUDGE, PHULBANI(Kandhamal)
63	D-BLAPL/25348/2026 BLAPL/8949/2026	BISWANATH SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	2(A)CC/0000003/2026 MUDANPUR RAMPUR /168 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi)
64	D-BLAPL/25533/2026 BLAPL/8950/2026	BIJAY KUMAR DEHURY @ BIJAY DEHURY @ DEHURI @ BIJAY KUMAR DEHRY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CT/0000316/2026 KEONJHAR SADAR /318 /2026 DISTRICT & SESSIONS JUDGE,KEONJHAR)
65	D-BLAPL/25604/2026 BLAPL/8951/2026	PAPU MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	ST/0000109/2026 SINAPALI /107 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada)
66	D-BLAPL/25791/2026 BLAPL/8952/2026	SIDHU@LITUA@LITU BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	SA/0000015/2026 DHENKANAL TOWN /277 /2026 SPECIAL JUDGE,DHENKANAL(Dhenkanal)
67	D-BLAPL/26251/2026 BLAPL/8953/2026	GAJENDRA NAG VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	Spl/0000010/2026 SOHELLA /85 /2026 A.D.J.,PADAMPUR(Bargarh)
68	D-BLAPL/26178/2026 BLAPL/8954/2026	RAMESH PRADHAN VS	BIBHUTI RANJAN MOHANTY VS	Spl/0000015/2026 BOUDH /380 /2026 SPECIAL JUDGE,BAUDH(Baudh)

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69	D-BLAPL/26211/2026 BLAPL/8955/2026	STATE OF ODISHA KAMULU GADABA VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000013/2026 BOIPARIGUDA /251 /2024 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000014/2025
70	D-BLAPL/26264/2026 BLAPL/8956/2026	TAPAS RANJAN LENKA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 3RD A.D.J., CUTTACK(Cuttack)
71	D-BLAPL/26274/2026 BLAPL/8957/2026	BHABANI @ ALOK KUMAR JENA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	2(A)CC/0000052/2026 NIALI /297 /2025 3RD A.D.J., CUTTACK(Cuttack)
72	D-CMAPL/31497/2026 CMAPL/123/2026	RABINDRA NAYAK VS STATE OF ODISHA	ADV. VS	ST/0000271/2025 // ()
73	D-CMP/37559/2026 CMP/1459/2026	RUDRA PADA DIT @ JIT VS M/S. SARVESH REFACTORY PVT. LTD., ROURKELA	AMBIKA PRASHAD DIT VS	// 2ND A.D.J.,ROURKELA(Sundargarh) CVREV/0000003/2025
74	D-CMP/38852/2026 CMP/1460/2026	SATY NARAYAN AGRAWAL@SATYA NARAYAN AGRAWAL VS SHIBA SAHU	RABINDRA KUMAR SAHOO VS	// ADDL. SR. CIVIL JUDGE, BOLANGIR(Ba CS/0000023/2013
75	D-CMP/37706/2026 CMP/1461/2026	ATAL BIHARI MOHAPATRA VS ANUSAYA MOHAPATRA	AMIT PRASAD BOSE VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000207/2023
76	D-CMP/39926/2026 CMP/1462/2026	STATE OF ODISHA VS M/S. SAMANTARAY CONSTRUCTION PVT LTD., KATAKA	SWAYAMBHU MISHRA,A.S.C VS	// SR CIVIL JUDGE (COMMERCIAL COUR EC/0000004/2006
77	D-CMP/40511/2026 CMP/1463/2026	RAMACHANDRA BARIK VS BHIKARI BARIK	ANJAN KUMAR BISWAL VS	// ADDL CIVIL JUDGE(JD), RANPUR(Naya CS/0000009/2023
78	D-CMP/39339/2026 CMP/1464/2026	M/S. PREMIER CABLES AND CONDUCTORS PVT. LTD., BHUBANESWAR VS TP NORTHERN ODISHA DISTRIBUTION LTD., BALASORE	SIDHARTH SHANKAR PADHY VS	// SR CIVIL JUDGE (COMMERCIAL COUR Arbp/0000033/2021
79	D-CMP/39680/2026 CMP/1465/2026	SANJUKTA KUMARI BEHERA VS LADU KISHORE SETHI	JAGANNATH BHUYAN VS	// CIVIL JUDGE (SD),ASKA(Ganjam) EP/0000001/2026

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80	D-CMP/40366/2026 CMP/1466/2026	BISHNU CHARANA NAYAK VS THE SPECIAL SECRETARY TO GOVT. OF ORISSA, BHUBANESWAR	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000039/2026
81	D-CMP/39737/2026 CMP/1467/2026	GOURIMANI MISHRA VS RAJENDRA KUMAR ROUT	LAKSHMAN MISHRA VS	// A.D.J.,JAJPUR ROAD(Jajapur) RFA/0000003/2020
82	D-CMP/38797/2026 CMP/1468/2026	GOKUL CHANDRA CHOUDHURY VS KHIROD KUMAR NAYAK	BAMADEV BARAL VS	// ADDL CIVIL JUDGE (SD), KENDRAPAR EC/0000014/2023
83	D-CMP/39660/2026 CMP/1469/2026	SUBHADARSHANI BEHERA VS ILLARANI RAY	AJODHYA RANJAN DASH VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000059/2022
84	D-CMP/39521/2026 CMP/1470/2026	SIBA PRASAD GHOSH @ SHIBNATH GHOSH VS PRASANNA KUMAR SINGH	SANDIPANI MISRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0000019/2011
85	D-CMP/40819/2026 CMP/1471/2026	P.BHAGABATI ISWAR NAIDU VS BIJOY KUMAR SHROFF	DARPAHARI DHAL VS	// CIVIL JUDGE (JD),1ST COURT,CUTTAC CMA/0000054/2026
86	D-CONTC/38753/2026 CONTC/5735/2026	MANJULA BHOI VS SUDHANSU SEKHAR MISHRA, D.E.O., BOLANGIR	DHANANJAYA DAS VS	// 0 //
87	D-CONTC/39991/2026 CONTC/5736/2026	SANTILATA MALI VS ASWATHY S.,IAS	ADV. VS	// 0 //
88	D-CONTC/38779/2026 CONTC/5737/2026	BINATI MALLIK VS THIRUMALA NAIK N., I.A.S	ADV. VS	// 0 //
89	D-CONTC/39338/2026 CONTC/5738/2026	ASHOK BEHARI SINGH VS BHUPENDRA SINGH POONIA, I.A.S	ADV. VS	// 0 //
90	D-CONTC/39994/2026 CONTC/5739/2026	G. SAKUNTALA VS ASWATHY S., IAS	ADV. VS	// 0 //
91	D-CONTC/39340/2026	BIDYADHAR NAYAK	ADV.	//

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	CONTC/5740/2026	VS BHUPENDRA SINGH POONIA, I.A.S	VS	0 //
92	D-CONTC/39767/2026 CONTC/5741/2026	BIJAY KUMAR SETHI VS DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT, CIRCLE JAIL, GANJAM	ADV. VS	// 0 //
93	D-CONTC/39905/2026 CONTC/5742/2026	RATAN KUMAR SAHOO VS SURESH KUMAR VASISTHA, IAS, PRINCIPAL SECRETARY GA. AND P.G DEPTT.	ADV VS	// 0 //
94	D-CONTC/39906/2026 CONTC/5743/2026	HEMANTA KUMAR SWAIN VS SURESH KUMAR VASISTHA, IAS, PRINCIPAL SECRETARY G.A AND P.G DEPTT.	ADV VS	// 0 //
95	D-CONTC/39939/2026 CONTC/5744/2026	KAILASH CHANDRA PANDA VS USHA PADHI, IAS	ADV. VS	// 0 //
96	D-CONTC/39971/2026 CONTC/5745/2026	KSHANAPRAVA SAHOO VS ASWATHY .S, IAS	ADV. VS	// 0 //
97	D-CONTC/39976/2026 CONTC/5746/2026	NIRMALA MALI VS ASWATHY .S, IAS	ADV. VS	// 0 //
98	D-CONTC/39998/2026 CONTC/5747/2026	JAYANTI KUMARI SAHU VS ASWATHY S., IAS	ADV. VS	// 0 //
99	D-CONTC/38846/2026 CONTC/5748/2026	DEBABRATA MISHRA VS JAYANTA KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR	SAIBRATA RATH VS	// 0 //
100	D-CONTC/40063/2026 CONTC/5749/2026	PRAFULLA KUMAR SAHOO VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, S AND ME DEPTT.	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
101	D-CONTC/38903/2026 CONTC/5750/2026	SRIMANTA SAHA VS SIBASHISH PARIDA, TAHASILDAR, JATNI	NIRANJAN MISHRA VS	// 0 //
102	D-CONTC/38990/2026 CONTC/5751/2026	GOURAB KUMAR SENAPATI VS	ADV. VS	// 0

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103	D-CONTC/38995/2026 CONTC/5752/2026	DR.NIVEDITA PRUSTY, I.A.S JAYANTA BEHERA VS BARSHA PARIDA, TAHASILDAR, REMUNA	SATYABRATA SENAPATI VS	// // 0 //
104	D-CONTC/38998/2026 CONTC/5753/2026	GEETANJALI SAHOO VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
105	D-CONTC/39354/2026 CONTC/5754/2026	MINATI SAMAL VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
106	D-CONTC/39358/2026 CONTC/5755/2026	GURU CHARAN DALABEHERA VS SOVA SHARMA, IAS	ADV. VS	// 0 //
107	D-CONTC/39362/2026 CONTC/5756/2026	NARAYAN MOHANTY VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
108	D-CONTC/39599/2026 CONTC/5757/2026	GADADHAR DHAL VS ER. RUDRA NARAYAN RATH, EXECUTIVE ENGINEER, NESCO UTILITY, BALASORE	NIHAL RATH VS	// 0 //
109	D-CONTC/39819/2026 CONTC/5758/2026	DHRUBA CHARAN NAYAK VS ARINDAM DAKUA, DIRECTOR.HOUSING AND URBAN DEVELOPMENT DEPARTMENT, KHURDA	ADV. VS	// 0 //
110	D-CONTC/40160/2026 CONTC/5759/2026	NILAKANTHA RATH VS SANJIB MISHRA, IAS	ADV. VS	// 0 //
111	D-CONTC/31936/2026 CONTC/5760/2026	AJAYA KUMAR BEHERA VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
112	D-CONTC/36300/2026 CONTC/5761/2026	KHIROD MOHANTY VS SWARUPANANDA BEHERA, O.A.S., TAHASILDAR, KUJANG	ADV. VS	// 0 //
113	D-CONTC/38845/2026 CONTC/5762/2026	DURGA CHARAN RANA VS JAYANTA KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR	SAIBRATA RATH VS	// 0 //

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114	D-CONTC/39001/2026 CONTC/5763/2026	DWARIKANATH DASH VS JAGABANDHU SAHU, DEO, BHADRAK	ADV. VS	// 0 //
115	D-CONTC/39004/2026 CONTC/5764/2026	DASARATH MALIK VS BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
116	D-CONTC/39033/2026 CONTC/5765/2026	GANDHI SAHU VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
117	D-CONTC/39050/2026 CONTC/5766/2026	JAGANNATH MAHANTA VS BENUDHAR NAIK, HEADMASTER, DINDAPAT HIGH SCHOOL, BHULUDA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
118	D-CONTC/39064/2026 CONTC/5767/2026	SIMASISHA MUDULI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
119	D-CONTC/39329/2026 CONTC/5768/2026	ARTATRANA NAIK VS ANU GARG, IAS	ADV. VS	// 0 //
120	D-CONTC/39336/2026 CONTC/5769/2026	MAHESWAR SETHY VS ANU GARG, IAS	ADV. VS	// 0 //
121	D-CONTC/39342/2026 CONTC/5770/2026	SOUDAMINI NANDA VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
122	D-CONTC/39344/2026 CONTC/5771/2026	PRAFULLA KUMAR MISHRA VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
123	D-CONTC/39345/2026 CONTC/5772/2026	BIBHUTI BHUSAN SAHOO VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
124	D-CONTC/39348/2026 CONTC/5773/2026	RENUKA PADHI VS ARINDAM DAKUA, DIRECTOR OF MUNICIPAL ADMINISTRATION , ODISHA	ADV. VS	// 0 //
125	D-CONTC/37910/2026	ARUN KUMAR JENA	ADV.	//

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	CONTC/5774/2026	VS	VS	0
		JAGNESWAR JENA, B.E.O., BASTA, BALASORE		//
126	D-CONTC/37977/2026	DR. SANTOSH KUMAR JENA	ADV.	//
	CONTC/5775/2026	VS	VS	0
		ASWATHY S, I.A.S, COMMNR. CUM SECY., HEALTH AND F.W DEPT.,ODISHA		//
127	D-CONTC/38135/2026	BIRA KISHORE MISHRA	ADV.	//
	CONTC/5776/2026	VS	VS	0
		SANJEEB KUMAR MISHRA, IAS,PRINCIPAL SECY.,FINANCE DEPT.,ODISHA		//
128	D-CONTC/39352/2026	ALOK CHANDRA MISHRA	ADV.	//
	CONTC/5777/2026	VS	VS	0
		SURESH KUMAR VASHISHTH, PRINCIPAL SECRETARY TO GOVT. OF ODISHA		//
129	D-CONTC/38139/2026	BIRA KISHORE MISHRA	ADV.	//
	CONTC/5778/2026	VS	VS	0
		SANJEEB KUMAR MISHRA, IAS, PRINCIPAL SECY. FINANCE DEPT., ODISHA		//
130	D-CONTC/38144/2026	VICTIM	ADV.	//
	CONTC/5779/2026	VS	VS	0
		RISHIKESH DNYANDEO KHLARI, IPS		//
131	D-CONTC/38534/2026	SIDHARTH RATH	ADV.	//
	CONTC/5780/2026	VS	VS	0
		CHITTARANJAN PANDEY, DIST. EDUCATION OFFICER CUM DIST. PROJECT CO ORDINATOR, NAYAGARH		//
132	D-CONTC/40217/2026	BINAPANI PATTNAIK	ADV.	//
	CONTC/5781/2026	VS	VS	0
		KALI PRASANNA MAHAPATRA, DIRECTOR OF HIGHER EDUCATION, GOVT. OF ODISHA		//
133	D-CONTC/38541/2026	DR. BACHASPATI DASH	ADV.	//
	CONTC/5782/2026	VS	VS	0
		ANU GARG, CHIEF SECY. TO GOVT. OF ODISHA, BHUBANESWAR		//
134	D-CONTC/40219/2026	BAURIBANDHU PRADHAN	ADV.	//
	CONTC/5783/2026	VS	VS	0
		KALI PRASANNA MAHAPATRA, DIRECTOR OF HIGHER EDUCATION, ODISHA		//
135	D-CONTC/40390/2026	SARAT KUMAR BEHERA	ADV	//
	CONTC/5784/2026	VS	VS	0
		MANASWINI SAHU, SPECIAL TREASURY OFFICER, NAYA BAZAR, CUTTACK		//
136	D-CONTC/38602/2026	SATYAJIT TANMAY BAL	ADV.	//
	CONTC/5785/2026	VS	VS	0

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137	D-CONTC/38655/2026 CONTC/5786/2026	DR.NOONSAVATH THIRUMALA NAIK, I.A.S,COMMNR. CUM SECY. TO GOVT. OF ODISHA SCHOOL AND MASS EDUCATION DHARMU PARABHOI VS DR.N.THIRUMALA NAIK, IAS, COMMNR. CUM SECY. TO GOVT. SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV. VS ADV	// // () //
138	D-CONTC/40391/2026 CONTC/5787/2026	PRAVAT KUMAR PATTANAIK VS ARVIND AGARWAL, SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA	ADV VS ADV	// () //
139	D-CONTC/38665/2026 CONTC/5788/2026	RAJAT KUMAR SINGH VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA	ADV VS SHREEKANTA PRASAD SAHOO (1)	// () //
140	D-CONTC/40064/2026 CONTC/5789/2026	RAMESH CHANDRA NAYAK VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY TO GOVT. OF ODISHA	VS ADV. VS	() // ()
141	D-CONTC/39977/2026 CONTC/5790/2026	PUSPANJALI ROUTARAY VS ASWATHY S., IAS	VS VS VS	() // //
142	D-CRLA/18889/2026 CRLA/795/2026	ANJIA @ AJAY @ RANJAN KUMAR BHOI VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS VS	GADISAGADA /78 /2015 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000032/2024
143	D-CRLA/22961/2026 CRLA/796/2026	SANATAN KISHAN@MANA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS VS	LEPHRIPADA /65 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000047/2023
144	D-CRLA/24046/2026 CRLA/797/2026	SANJEEB MAHAKURA VS STATE OF ODISHA	ANIRUDHA DAS VS VS	LARAMBA /10 /2018 A.D.J.,PATNAGARH(Balangir) SC/0000022/2018
145	D-CRLA/23633/2026 CRLA/798/2026	LOKANATH NAYAK VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS VS	HARICHANDANPUR /152 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000078/2025
146	D-CRLA/26275/2026 CRLA/799/2026	RANJAN KUMAR SILA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS VS	TIRTOL /81 /2024 AD-HOC A.D.J.(FTSC),JAGATSINGHPUR CT/0000120/2024
147	D-CRLA/20697/2026 CRLA/800/2026	GOURANGA MOHANTY VS STATE OF ODISHA	KARUNAKAR GAYA VS VS	JAGATSINGPUR /13 /1999 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000164/2004

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148	D-CRLA/23401/2026 CRLA/801/2026	RAJENDRA JANI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /40 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000008/2024
149	D-CRLLP/15290/2026 CRLLP/54/2026	CBI VS RAMESH CHANDRA JENA	SARTHAK NAYAK VS	BHUBANESWAR CBI /14 /2010 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR TR/0000003/2012
150	D-CRLMA/24514/2026 CRLMA/92/2026	LOKANATH SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	NAYAPALLI P.S. /613 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000373/2022
151	D-CRLMC/11255/2026 CRLMC/3067/2026	RABINDRA HARPAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	TITILAGARH /231 /2014 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000344/2014
152	D-CRLMC/23545/2026 CRLMC/3068/2026	SANKAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /100 /2005 A.D.J.,KHALLIKOTE(Ganjam) ST/0000127/2013
153	D-CRLMC/25147/2026 CRLMC/3069/2026	SAROJ KUMAR PANDIA VS STATE OF ODISHA	RAJJEET ROY VS	ULLUNDA /81 /2021 S.D.J.M.,BIRAMAHARAJPUR(Sonepur) GR/0000226/2021
154	D-CRLMC/25798/2026 CRLMC/3070/2026	NAGEN KUMAR NAIK VS STATE OF ODISHA	BIKASH KUMAR DASH VS	PURUNAKATAK /79 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000005/2022
155	D-CRLMC/25960/2026 CRLMC/3071/2026	ARUNIBALA SETHY@SETHI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 J.M.F.C.,KENDRAPARA(Kendrapara) GR/0000425/2025
156	D-CRLMC/35007/2025 CRLMC/3072/2026	SISHUPAL PASAYAT VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BANHARPALI /38 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000270/2025
157	D-CRLMC/24343/2026 CRLMC/3073/2026	ASHOK KUMAR SWAIN@ ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /120 /2015 J.M.F.C.,NIALI(Cuttack) GR/0000840/2015
158	D-CRLMC/25596/2026 CRLMC/3074/2026	UTTAM NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANARAPAL /29 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000054/2026
159	D-CRLMC/25966/2026	SANIKA @ SUNITA JENA	AMRITMAY PANDA	FATEGARH /152 /2017

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	CRLMC/3075/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHAPUR(Nayagarh) GR/0000338/2017
160	D-CRLMC/25145/2026 CRLMC/3076/2026	JUDHISTIRA@JUDHISTIR KANHAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PHIRINGIA /268 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh ST/0000015/2025
161	D-CRLMC/26213/2026 CRLMC/3077/2026	SANTOSH MAHARANA VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	/ /0 2ND A.D.J.,PURI(Puri) ST/0000077/2024
162	D-CRLMC/25756/2026 CRLMC/3078/2026	PRADEEP BARIK @ PRADEEP KHATUA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	KANTAMAL /36 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000066/2026
163	D-CRLMC/26423/2026 CRLMC/3079/2026	BANSIDHAR PRADHAN VS STATE OF ODISHA	BIKASH MISHRA VS	CHHENDIPADA /42 /2010 J.M.F.C.,CHHENDIPADA(Anugul) CT/0000442/2010
164	D-CRLMC/26405/2026 CRLMC/3080/2026	DR. SUBRAT KUMAR MAJHI @ DR. SUBRAT KU MAJHI VS STATE OF ODISHA	AMITABH MISHRA VS	MAHILA P.S.(BBSR) /284 /2026 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000499/2026
165	D-CRLMC/26446/2026 CRLMC/3081/2026	SHRADDHA KHETAN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000555/2026
166	D-CRLMC/26307/2026 CRLMC/3082/2026	MD. KONEN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /156 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000116/2024
167	D-CRLMP/25842/2026 CRLMP/1320/2026	JANMNJAYA SAHANI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	BARI RAMCHANDRAPUR /201 /2026) //
168	D-CRLMP/25841/2026 CRLMP/1321/2026	DAITARY SAHU @ DAITYARI SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0) //
169	D-CRLMP/25541/2026 CRLMP/1322/2026	ABHIJIT PATNAIK VS STATE OF ODISHA	PIYUSH PANDA VS	MANCHESWAR P.S. /551 /2024) //
170	D-CRLMP/25038/2026 CRLMP/1323/2026	ILU PRADHAN VS	MITHUN KUMAR PRADHAN VS	NIRAKARPUR /286 /2024)

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171	D-CRLMP/22351/2026 CRLMP/1324/2026	THE STATE OF ODISHA RASHMI SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
172	D-CRLMP/24858/2026 CRLMP/1325/2026	SNIGDHA JOSHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// / /0 ()
173	D-CRLMP/22224/2026 CRLMP/1326/2026	MURATI JENA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// / / ()
174	D-CRLMP/22250/2026 CRLMP/1327/2026	BINAYA KUMAR SARANGI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// / /0 ()
175	D-CRLMP/26156/2026 CRLMP/1328/2026	MOHAMMAD SAMIM UDDIN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// / /0 ()
176	D-CRLMP/15110/2026 CRLMP/1329/2026	KANHU CHARAN PRADHAN VS STATE OF ODISHA	MONIKA SAMAL VS	// / /0 ()
177	D-CRLMP/26340/2026 CRLMP/1330/2026	SUNDAR JAMUDA VS STATE OF ODISHA	SUSANT KUMAR MOHANTY VS	// TIRTOL /504 /2024 ()
178	D-CRLREV/26090/2026 CRLREV/635/2026	RANJIT PATNAIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha)
179	D-CRLREV/25970/2026 CRLREV/636/2026	SANJUKTA GARTIA VS ANANTA MEHER	BYOMOKESH SAHOO VS	ICC/0004032/2018 / /0 EXECUTIVE MAGISTRATE BIJEPUR(Ba
180	D-CRLREV/26000/2026 CRLREV/637/2026	SUSIL KHOSLA VS STATE OF ODISHA	AAYUSH KUMAR VS	CRMC/0000001/2025 RAYAGADA TOWN /67 /2023 A.D.J.,RAYAGADA(Rayagada)
181	D-CRLREV/22754/2026 CRLREV/638/2026	HARISH CHANDRA BEHERA VS MINATI MISHRA	HEMANTA KUMAR MOHANTA VS	CRA/0000002/2024 / /0 A.D.J.,UDALA(Mayurbhanj) CRA/0000042/2026

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182	D-EXP/36423/2026 EXP/116/2026	E. LAXMAIAH VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// () //
183	D-JCRLA/26331/2026 JCRLA/232/2026	BALAKRUSHNA KANHAR VS STATE OF ODISHA	ADV. VS	KHAJURIPADA /80 /2015 A.D.J,PHULBANI(Kandhamal) ST/0000009/2024
184	D-MACA/37081/2026 MACA/825/2026	D.M.,NATIONAL INSURANCE COMPANY LTD.,BHUBANESWAR DIVISION I VS SRIPATI NAYAK	ADAM ALI KHAN VS	// 3RD M.A.C.T, NAYAGARH(Nayagarh) Mac/0000059/2015
185	D-MACA/37078/2026 MACA/826/2026	NATIONAL INSURANCE COMPANY LIMITED, ANGUL VS ANITA NAIK	ADAM ALI KHAN VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000071/2015
186	D-MSA/32988/2026 MSA/49/2026	HEMANTA KUMAR MOHANTY VS SANJAY KUMAR MISHRA	BIJAYA KUMAR PARIDA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000183/2024
187	D-RPFAM/39092/2026 RPFAM/240/2026	SATYAPRIYA SENAPATI VS DIPTI SENAPATI	BISWANATH PATNAIK VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000058/2025
188	D-RSA/16387/2026 RSA/447/2026	HRUSIKESH MAHANTA VS PURNA CHANDRA MAHANTA	NARAYAN PRASAD PARIJA VS	// A.D.J.,KEONJHAR(Kendujhar) RFA/0000001/2020
189	D-RSA/38664/2026 RSA/448/2026	BINOD KUMAR KHANDELWAL VS LALATENDU MOHANTY	ABHISHEK DASH VS	// 1ST A.D.J., BHUBANESWAR(Khordha) RFA/0000046/2009
190	D-RVWPET/40853/2026 RVWPET/205/2026	KANGRESS SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
191	D-TRP(C)/40662/2026 TRP(C)/275/2026	REENUPAMA MOHARANA VS SASHIPRIYA MOHARANA	AKSHAYA KUMAR PANDEY VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000911/2026
192	D-TRP(C)/40624/2026 TRP(C)/276/2026	SUNITI PRADHAN VS TAPAS KUMAR BEHERA	PRASANTA KUMAR PRADHAN VS	// CIVIL JUDGE(SD),HINDOL(Dhenkanal) Mat/0000023/2025
193	D-TRP(C)/40732/2026	JAYASHREE PATTNAIK	MAHARSHI MOHAPATRA	//

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	TRP(C)/277/2026	VS RAJASHREE PATTNAIK	VS	CIVIL JUDGE(SR.DIVN.),RAJGANGPUR
194	D-TRP(C)/40209/2026	SHAMIM CHOWDHURY	SATYA SUNDAR KANUNGO	CS/0000046/2026
	TRP(C)/278/2026	VS NIRUPAMA SWAIN	VS	// CIVIL JUDGE (SD),KHURDA(Khordha)
195	D-TRPCRL/25658/2026	SWARAJYA KUMAR NAYAK	ASHOK KUMAR BEHERA	CS/0000175/2025
	TRPCRL/70/2026	VS LAXMIPRIYA JENA	VS	//0 JUDGE FAMILY COURT,PURI(Puri)
196	D-WA/38749/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	Crp/0000117/2025
	WA/1201/2026	VS CHITTA RANJAN BARIK	VS	// 0
197	D-WA/38959/2026	REGISTRAR , UTKAL UNIVERSITY,KHURDA	TARANANDA PATTANAYAK	// 0
	WA/1202/2026	VS NRUSINGHA NATH BEHERA	VS	// 0
198	D-WA/38270/2026	BISWANATH BARIK	SANJIB MOHANTY	// 0
	WA/1203/2026	VS THE REGISTRAR,UTKAL UNIVERSITY, BHUBANESWAR	VS	// 0
199	D-WA/38663/2026	NITYANANDA MALLA	SANJIB MOHANTY	// 0
	WA/1204/2026	VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	VS	// 0
200	D-WA/37955/2026	STATE OF ODISHA	SASWAT DAS, AGA	// 0
	WA/1205/2026	VS SANTOSH KUMAR DAKSHINRAY	VS	// 0
201	D-WA/38268/2026	RAMESH CHANDRA NAYAK	SANJIB MOHANTY	// 0
	WA/1206/2026	VS REGISTRAR UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR,KHURDA	VS	// 0
202	D-WA/38649/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	// 0
	WA/1207/2026	VS BIBHUDATTA PRADHAN	VS	// 0
203	D-WA/38662/2026	ASHOK KUMAR ROURAY	SANJIB MOHANTY	// 0
	WA/1208/2026	VS REGISTRAR, UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR	VS	// 0
204	D-WA/38944/2026	REGISTRAR,UTKAL UNIVERSITY, VANI VIHAR,BHUBANESWAR	TARANANDA PATTANAYAK	// 0
	WA/1209/2026	VS	VS	0

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205	D-WA/40937/2026 WA/1210/2026	ASHOK KUMAR ROUTRAY KULAMANI BEHERA VS STATE OF ORISSA	AISWARIYA PRATAP JENA VS	// // 0 //
206	D-WA/41016/2026 WA/1211/2026	SUBRATA KUMAR DAS VS STATE OF ODISHA	AISWARIYA PRATAP JENA VS	// 0 //
207	D-WA/40917/2026 WA/1212/2026	BASANTILATA NAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
208	D-WA/41018/2026 WA/1213/2026	DR.HARIHAR SINGH VS STATE OF ODISHA	JAGRUTI MOHANTY VS	// 0 //
209	D-WA/41013/2026 WA/1214/2026	DR. BHANJA KISHORE SETHY VS STATE OF ODISHA	JAGRUTI MOHANTY VS	// 0 //
210	D-WA/37845/2026 WA/1215/2026	STATE OF ODISHA VS CHITTARANJAN SWAIN	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
211	D-WP(C)/40705/2026 WP(C)/28070/2026	LATIF MOHAMMED VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
212	D-WP(C)/36952/2026 WP(C)/28071/2026	RASMITA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
213	D-WP(C)/40568/2026 WP(C)/28072/2026	PRAHALLAD CHANDRA BARIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
214	D-WP(C)/37566/2026 WP(C)/28073/2026	SURYAKANTA MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
215	D-WP(C)/40381/2026 WP(C)/28074/2026	RAJDEEP SINGH BHATIYA @ RAJDEEP VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //

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216	D-WP(C)/37874/2026 WP(C)/28075/2026	SAROJ KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/39801/2026 WP(C)/28076/2026	MUKTESWAR NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
218	D-WP(C)/37932/2026 WP(C)/28077/2026	TAPAS RANJAN MOHAPATRA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
219	D-WP(C)/38051/2026 WP(C)/28078/2026	FALGUNI ROUT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
220	D-WP(C)/39962/2026 WP(C)/28079/2026	ALLAPA GANAPATI RAO @ A.GANAPATI RAO VS STATE OF ODISHA	SOUMYAKANTA MAHAPATRA VS	// 0 //
221	D-WP(C)/36912/2026 WP(C)/28080/2026	BAIRAGI ARKA VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //
222	D-WP(C)/40810/2026 WP(C)/28081/2026	DEBENDRA NATH NAYAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
223	D-WP(C)/38717/2026 WP(C)/28082/2026	LOKANATH SHG, GORAMATI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
224	D-WP(C)/39649/2026 WP(C)/28083/2026	GADADHAR PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
225	D-WP(C)/39982/2026 WP(C)/28084/2026	M/S.KHUSHI CONSTRUCTION AND SUPPLIER, RAYAGADA VS COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE	SANTOSH KUMAR MISHRA VS	// 0 //
226	D-WP(C)/19478/2026 WP(C)/28085/2026	SUCHITRA BARIK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
227	D-WP(C)/40001/2026	HI-TECH ENGINEERS, ANGUL	SUPRATIK ACHARYA	//

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	WP(C)/28086/2026	VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BHUBANESWAR	VS	0 //
228	D-WP(C)/40279/2026 WP(C)/28087/2026	RAMESH PRADHAN @ RUSIA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
229	D-WP(C)/39708/2026 WP(C)/28088/2026	JAYAMALA NAYAK VS STATE OF ODISHA	HALADHAR SETHY VS	// 0 //
230	D-WP(C)/40093/2026 WP(C)/28089/2026	AMAR KUMAR SINGH VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //
231	D-WP(C)/40996/2026 WP(C)/28090/2026	SOMANATH MUDULI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
232	D-WP(C)/39047/2026 WP(C)/28091/2026	MANAS RANJAN SAMAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
233	D-WP(C)/39046/2026 WP(C)/28092/2026	RABI NARAYAN SAHOO VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
234	D-WP(C)/38345/2026 WP(C)/28093/2026	AKHIL KUMAR DAS VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
235	D-WP(C)/40230/2026 WP(C)/28094/2026	NITAI CHARAN NAIK VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
236	D-WP(C)/39893/2026 WP(C)/28095/2026	RAJKISHORE BARIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
237	D-WP(C)/40281/2026 WP(C)/28096/2026	BISWAJIT SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
238	D-WP(C)/38991/2026 WP(C)/28097/2026	M/S.SEVEN HILLS ESTATE LTD., PURI VS	PRASANT KISHORE RAY VS	// 0

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239	D-WP(C)/40249/2026 WP(C)/28098/2026	THE ADDITIONAL DISTRICT MAGISTRATE CUM REGISTRAR, PURI BINODINI DASH VS TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, CUTTACK	SABYASACHI MISHRA VS	// // 0 //
240	D-WP(C)/39824/2026 WP(C)/28099/2026	PAMI SINGH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
241	D-WP(C)/40318/2026 WP(C)/28100/2026	NABA KUMAR KATAKIA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
242	D-WP(C)/40284/2026 WP(C)/28101/2026	AJAYA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
243	D-WP(C)/39176/2026 WP(C)/28102/2026	SABITA KUMARI PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
244	D-WP(C)/40285/2026 WP(C)/28103/2026	BHAGYASHREE TARAI VS STATE BANK OF INDIA, KHURDA	MANORANJAN PADHI VS	// 0 //
245	D-WP(C)/39258/2026 WP(C)/28104/2026	CANARA BANK, ARM BRANCH, CUTTACK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
246	D-WP(C)/40269/2026 WP(C)/28105/2026	PUJARANI PATRA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //
247	D-WP(C)/39439/2026 WP(C)/28106/2026	PRAVATI KUMARI MISHRA @ PRAVATI MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
248	D-WP(C)/39928/2026 WP(C)/28107/2026	RADHAKRUSHNA SELF HELP GROUP, MAGARBANDH, NAYAGARH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
249	D-WP(C)/40420/2026 WP(C)/28108/2026	GOPAL KRUSHNA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //

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250	D-WP(C)/40630/2026 WP(C)/28109/2026	M/S ADYASHA CONSTRUCTION, KHORDHA VS UNION OF INDIA	ANJAN KUMAR BISWAL VS	// 0 //
251	D-WP(C)/40429/2026 WP(C)/28110/2026	RAGHUNATH SARANGI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
252	D-WP(C)/40618/2026 WP(C)/28111/2026	PRIVATE NURSING SCHOOL AND COLLEGE ASSOCIATION OF ODISHA (PNSCAO), Bhubaneswar VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
253	D-WP(C)/40301/2026 WP(C)/28112/2026	ALOK MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
254	D-WP(C)/40802/2026 WP(C)/28113/2026	NAKKINA NANDAGOPAL @ N.NANDAGOPAL VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
255	D-WP(C)/39511/2026 WP(C)/28114/2026	PRANAB KUMAR PARIDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
256	D-WP(C)/39556/2026 WP(C)/28115/2026	BHABANI COMMUNICATION (P) LTD., BALESWAR VS RECOVERY OFFICER, REGIONAL OFFICE, E.S.I CORPORATION, BHUBANESWAR	SAUVAGYA RANJAN JENA VS	// 0 //
257	D-WP(C)/39277/2026 WP(C)/28116/2026	RANJU SAHOO VS UNION OF INDIA	TRIBIKRAM MAHAPATRA VS	// 0 //
258	D-WP(C)/37459/2026 WP(C)/28117/2026	PURNENDU KUMAR BISWAL VS UCO BANK, KUANPALBRANCH, CUTTACK	MANOJ KUMAR PANDA VS	// 0 //
259	D-WP(C)/38266/2026 WP(C)/28118/2026	BHAGABAN BISWAL VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
260	D-WP(C)/40598/2026 WP(C)/28119/2026	SATYADEEP MOHANTY VS DIPTIMAYEE MOHANTY	UMA CHARAN MISHRA VS	// 0 //
261	D-WP(C)/40097/2026	SABURI HOSPITAL PVT. LTD., KHURDA	SOMA PATNAIK	//

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	WP(C)/28120/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39839/2026 WP(C)/28121/2026	M/S.BHABANI SECURITY AGENCIES, BHADRAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
263	D-WP(C)/37460/2026 WP(C)/28122/2026	KANHA BISWAL VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	SAROJ RANJAN SUBUDHI VS	// 0 //
264	D-WP(C)/38269/2026 WP(C)/28123/2026	CHINTAMANI JENA VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
265	D-WP(C)/40431/2026 WP(C)/28124/2026	NATABAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
266	D-WP(C)/40165/2026 WP(C)/28125/2026	BATANI SUDAM VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
267	D-WP(C)/39292/2026 WP(C)/28126/2026	BHOLANATH ROUL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
268	D-WP(C)/40433/2026 WP(C)/28127/2026	SANKARSAN PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
269	D-WP(C)/40168/2026 WP(C)/28128/2026	SADANANDA TRIPATHY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
270	D-WP(C)/40227/2026 WP(C)/28129/2026	KARUNAKAR NANDA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
271	D-WP(C)/40434/2026 WP(C)/28130/2026	PURNA CHANDRA DALAI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
272	D-WP(C)/40888/2026 WP(C)/28131/2026	SUKANTI LAKRA VS	ANSHUMAN DAS VS	// 0

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273	D-WP(C)/40889/2026 WP(C)/28132/2026	ODISHA GRAMEEN BANK, KHORDA SANJUKTA PRADHAN@ SANJUKTA KUMARI PRADHAN VS ODISHA GRAMEEN BANK, BHUBANESWAR	ANSHUMAN DAS VS	// // 0 //
274	D-WP(C)/37301/2026 WP(C)/28133/2026	NIRAJ SHARMA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
275	D-WP(C)/36231/2026 WP(C)/28134/2026	SUSHANTA ARKA VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //
276	D-WP(C)/39441/2026 WP(C)/28135/2026	DR.PRAMOD KUMAR BEHERA VS STATE OF ODISHA	KIRTAN BADHEI VS	// 0 //
277	D-WP(C)/36236/2026 WP(C)/28136/2026	MAGUNI CHANDRA BEHERA VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //
278	D-WP(C)/37412/2026 WP(C)/28137/2026	TRILOCHANA DEHURY VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
279	D-WP(C)/39067/2026 WP(C)/28138/2026	BUDHAHA DEO S.H.G.,MOHAND,NABARANGPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
280	D-WP(C)/38276/2026 WP(C)/28139/2026	SHIBA CHARAN BISWAL VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
281	D-WP(C)/40796/2026 WP(C)/28140/2026	PABITRA MOHAN PRADHAN VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
282	D-WP(C)/36396/2026 WP(C)/28141/2026	MANI MOHANTY VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
283	D-WP(C)/40780/2026 WP(C)/28142/2026	SURESH CHANDRA SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //

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284	D-WP(C)/40162/2026 WP(C)/28143/2026	INDRAJIT BADHEI VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
285	D-WP(C)/39897/2026 WP(C)/28144/2026	UNION OF INDIA VS KALINDI CHARAN MOHAPATRA	GOPAL KRISHNA NAYAK VS	// 0 //
286	D-WP(C)/40314/2026 WP(C)/28145/2026	BISWAJIT SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
287	D-WP(C)/40825/2026 WP(C)/28146/2026	DEEPIKA JHUNJHUNWALA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
288	D-WP(C)/38740/2026 WP(C)/28147/2026	PRANITA PALLAR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
289	D-WP(C)/37306/2026 WP(C)/28148/2026	TILLOTTAMA DAS VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
290	D-WP(C)/40329/2026 WP(C)/28149/2026	BISWAJIT SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
291	D-WP(C)/40164/2026 WP(C)/28150/2026	RAMESH CHANDRA PADHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
292	D-WP(C)/37324/2026 WP(C)/28151/2026	RAKESH KUMAR KUNDU VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
293	D-WP(C)/39992/2026 WP(C)/28152/2026	HRUSIKESH MOHAPATRA VS STATE OF ODISHA	SOUMYAKANTA MAHAPATRA VS	// 0 //
294	D-WP(C)/37405/2026 WP(C)/28153/2026	DEBARAJ SETHI VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
295	D-WP(C)/40211/2026	SUSAMA CHAND	SUKANTA KUMAR MISHRA	//

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	WP(C)/28154/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/40535/2026 WP(C)/28155/2026	MANAGING COMMITTEE OF KALINGA HIGH SCHOOL, NABARANGAPUR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
297	D-WP(C)/37408/2026 WP(C)/28156/2026	NRUSINGH CHARAN NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
298	D-WP(C)/40351/2026 WP(C)/28157/2026	ANIL KUMAR AGRAWAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
299	D-WP(C)/40769/2026 WP(C)/28158/2026	M/S M K CONSTRUCTION, SUNDARGARH VS EMPLOYEES STATE INSURANCE CORPORATION, (ESIC), BHUBANESWAR	KAJAL SAHOO VS	// 0 //
300	D-WP(C)/38274/2026 WP(C)/28159/2026	BHOLESWAR PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
301	D-WP(C)/37410/2026 WP(C)/28160/2026	MURALIDHAR OJHA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
302	D-WP(C)/40430/2026 WP(C)/28161/2026	SURESH KUMAR BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
303	D-WP(C)/40529/2026 WP(C)/28162/2026	BHAWANI SHANKAR ACHARYA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
304	D-WP(C)/40696/2026 WP(C)/28163/2026	BANK OF MAHARASHTRA, BHUBANESWAR BRANCH VS PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK	RAMESH CHANDRA OJHA VS	// 0 //
305	D-WP(C)/40812/2026 WP(C)/28164/2026	SURYAKANTA ARUKH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
306	D-WP(C)/38349/2026 WP(C)/28165/2026	AKHIL KUMAR DAS VS	AJAYA KUMAR NANDA VS	// 0

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307	D-WP(C)/40534/2026 WP(C)/28166/2026	STATE OF ODISHA SAHADEV @ SAHADEBA JAL VS	SRIKHETRA MISHRA VS	// // 0
308	D-WP(C)/40845/2026 WP(C)/28167/2026	STATE OF ODISHA MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, SATKOSIA, MAYURBHANJ VS	KRISHNA KUMAR SWAIN VS	// // 0
309	D-WP(C)/37769/2026 WP(C)/28168/2026	STATE OF ODISHA SIMANCHALA NAYAK VS	SATYA SHIVA DASH VS	// // 0
310	D-WP(C)/39294/2026 WP(C)/28169/2026	STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA, BHUBANESWAR VARUN SINGHAL VS	SIDDHARTH PRASAD MISHRA VS	// // 0
311	D-WP(C)/40407/2026 WP(C)/28170/2026	STATE OF ODISHA BASANTA KUMAR BASTIA VS	MANAS PATI VS	// // 0
312	D-WP(C)/40080/2026 WP(C)/28171/2026	STATE OF ORISSA BIBHU PADARBINDA SAMANTARAY VS	KAMALAKANTA NAYAK VS	// // 0
313	D-WP(C)/40926/2026 WP(C)/28172/2026	OSRTC (BOARD), BHUBANESWAR ABHAYA KUMAR PARIDA VS	PRATAP KESHARI DEO VS	// // 0
314	D-WP(C)/40454/2026 WP(C)/28173/2026	STATE OF ODISHA BIJAY NAYAK VS	SATYA RANJAN PATI VS	// // 0
315	D-WP(C)/38278/2026 WP(C)/28174/2026	STATE OF ODISHA BANDHURAM SAHU VS	INDRAMANI SAHOO VS	// // 0
316	D-WP(C)/38755/2026 WP(C)/28175/2026	STATE OF ODISHA GOPAL KRISHNA SATAPATHY VS	RASHMI KANTA ACHARYA VS	// // 0
317	D-WP(C)/40337/2026 WP(C)/28176/2026	KUNALATA DEVI BINAPANI GIRI VS	SUBHADUTTA ROUTRAY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/40127/2026 WP(C)/28177/2026	MANOJ KUMAR JENA VS STATE OF ODISHA	PRATAP NAIK VS	// 0 //
319	D-WP(C)/40384/2026 WP(C)/28178/2026	MAHESWAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
320	D-WP(C)/40221/2026 WP(C)/28179/2026	RATAN KUMAR MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
321	D-WP(C)/41072/2026 WP(C)/28180/2026	DR.BICHITRA RANJAN PANDA VS UNION OF INDIA	DAYANIDHI MISHRA VS	// 0 //
322	D-WP(C)/40750/2026 WP(C)/28181/2026	MANAGING COMMITTEE OF RENGALI HIGH SCHOOL, KUIKEDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/39654/2026 WP(C)/28182/2026	GYANA RANJAN MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
324	D-WP(C)/40250/2026 WP(C)/28183/2026	SUNANDA SATAPATHY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
325	D-WP(C)/40614/2026 WP(C)/28184/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
326	D-WP(C)/37403/2026 WP(C)/28185/2026	PRAHALLAD PRADHAN @ PRAHALAD PRADHAN VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
327	D-WP(C)/40877/2026 WP(C)/28186/2026	BHANU SEKHAR ACHARYA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
328	D-WP(C)/40961/2026 WP(C)/28187/2026	SURYA NARAYAN MISHRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
329	D-WP(C)/40745/2026	SUNAKAR SHARMA	SAMEER KUMAR DAS	//

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	WP(C)/28188/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/39838/2026	PRABINA KUMAR NAYAK	MANISHA AGARWAL	//
	WP(C)/28189/2026	VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, DHENKANAL RANGE	VS	0 //
331	D-WP(C)/40960/2026	JAGULAL SAHU	ALOK KUMAR PANDA	//
	WP(C)/28190/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/40180/2026	M/S AMBICA STONE CRUSHER, RAYAGADA	SOUMIK SPANDAN TRIPATHY	//
	WP(C)/28191/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/40548/2026	PRAMODA KUMAR ROUT	LALATENDU SAMAL	//
	WP(C)/28192/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/37538/2026	PARSURAM PANDA	NIRMAL RANJAN ROUTRAY	//
	WP(C)/28193/2026	VS UNION OF INDIA	VS	0 //
335	D-WP(C)/40045/2026	BUDHI SAHOO	GANESH PRASAD SAMAL	//
	WP(C)/28194/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/40333/2026	SUSHANTA GAJENDRA SINGH	SUBHADUTTA ROUTRAY	//
	WP(C)/28195/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/40152/2026	BHABAGRAHI MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/28196/2026	VS STATE OF ORISSA	VS	0 //
338	D-WP(C)/40065/2026	BIJAY KUMAR GUMNAMSINGH	BIPIN KUMAR NAYAK	//
	WP(C)/28197/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/39237/2026	GURU PANGI	DURGA PRASAD PANIGRAHI	//
	WP(C)/28198/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/39485/2026	BASUDEB DAS	RABI NARAYAN PANDA	//
	WP(C)/28199/2026	VS	VS	0

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341	D-WP(C)/39238/2026 WP(C)/28200/2026	STATE OF ODISHA JAGABANDHU CHALAN VS	DURGA PRASAD PANIGRAHI VS	// // 0
342	D-WP(C)/39343/2026 WP(C)/28201/2026	STATE OF ODISHA RATI RANJAN NAYAK VS	SUKANTA KUMAR MISHRA VS	// // 0
343	D-WP(C)/39807/2026 WP(C)/28202/2026	ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD., BHUBANESWAR MANAGING COMMITTEE OF BANAKANTHI U.P.(M.E) SCHOOL, BALASORE VS	JAYASHREE BISWAL VS	// // 0
344	D-WP(C)/40704/2026 WP(C)/28203/2026	STATE OF ODISHA BHARATI BEHERA VS	DIPTI RANJAN MOHAPATRA VS	// // 0
345	D-WP(C)/41002/2026 WP(C)/28204/2026	STATE OF ODISHA SHREE BISHNU MEDICAL COLLEGE AND HOSPITAL, MAYURBHANJ VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
346	D-WP(C)/39817/2026 WP(C)/28205/2026	NATIONAL MEDICAL COMMISSION, NEW DELHI MANAGING COMMITTEE OF SANKARNATH SIMANTA U.P.(M.E.) SCHOOL, BALASORE VS	JAYASHREE BISWAL VS	// // 0
347	D-WP(C)/39625/2026 WP(C)/28206/2026	STATE OF ODISHA ASHISH RATHORE VS	SIDDHARTH GOUTAM DAS VS	// // 0
348	D-WP(C)/40706/2026 WP(C)/28207/2026	UNION OF INDIA TAPAN KUMAR ACHARYA VS	DIPTI RANJAN MOHAPATRA VS	// // 0
349	D-WP(C)/39823/2026 WP(C)/28208/2026	STATE OF ODISHA LALITA KISHOR PANDA VS	JAYASHREE BISWAL VS	// // 0
350	D-WP(C)/39832/2026 WP(C)/28209/2026	STATE OF ODISHA MANAGING COMMITTEE OF BHIMA CHARAN U.P.(M.E.) SCHOOL, RAIPUR, BALASORE VS	JAYASHREE BISWAL VS	// // 0
351	D-WP(C)/40744/2026 WP(C)/28210/2026	STATE OF ODISHA MAA PITABALI SHG, KANADAI, DUDA VS	RAJIV KUMAR MAHANTA VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/39709/2026 WP(C)/28211/2026	JAY HANUMAN WOMEN SELF HELP GROUP., GANJAM VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
353	D-WP(C)/38911/2026 WP(C)/28212/2026	PRASANTA KUMAR DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
354	D-WP(C)/39735/2026 WP(C)/28213/2026	NILAKANTHESWAR WOMEN SELF HELP GROUP, GANJAM VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
355	D-WP(C)/40450/2026 WP(C)/28214/2026	MAHENDRA BAG VS THE GENERAL MANAGER, MAHANADI COALFIELD LTD.,SUNDERGARH	SUNIL KUMAR PANDA VS	// 0 //
356	D-WP(C)/39571/2026 WP(C)/28215/2026	NAMITA PRAVA DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
357	D-WP(C)/40868/2026 WP(C)/28216/2026	JAY DURGA SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
358	D-WP(C)/41060/2026 WP(C)/28217/2026	D.RAJANI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
359	D-WP(C)/39437/2026 WP(C)/28218/2026	YATRA RAJANANDINI, BHADRAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
360	D-WP(C)/39573/2026 WP(C)/28219/2026	PRADIP KUMAR ROUT VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
361	D-WP(C)/41070/2026 WP(C)/28220/2026	M.PARBATI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
362	D-WP(C)/41062/2026 WP(C)/28221/2026	T.SRINU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
363	D-WP(C)/41118/2026	BHIMASEN SAMAL	BISWOJEET LENKA	//

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	WP(C)/28222/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/41063/2026	D.RAJA	DEEPALI MAHAPATRA	//
	WP(C)/28223/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/41069/2026	D.KRISHNA	DEEPALI MAHAPATRA	//
	WP(C)/28224/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/41058/2026	D.JAGANNATH	DEEPALI MAHAPATRA	//
	WP(C)/28225/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/41067/2026	M.JAYANTI	DEEPALI MAHAPATRA	//
	WP(C)/28226/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/41064/2026	M.SUNIL	DEEPALI MAHAPATRA	//
	WP(C)/28227/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/41079/2026	MADHUMITA MISHRA	SIDHARTHA MISHRA	//
	WP(C)/28228/2026	VS RAMABALLAV MISHRA	VS	0 //
370	D-WP(C)/39993/2026	RASANANDA SAMANTASINHAR	NIRANJAN NAYAK	//
	WP(C)/28229/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/40863/2026	PRAGATI SHG, GANJAM	SUKANTA KUMAR DALAI	//
	WP(C)/28230/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/40973/2026	KALPANA SAHOO	SHIVASANKAR MOHANTY	//
	WP(C)/28231/2026	VS THE STATE OF ODISHA	VS	0 //
373	D-WP(C)/40479/2026	MANJULATA BEHERA	ANAM CHARAN PANDA	//
	WP(C)/28232/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/40924/2026	SWAPNIL SWAIN	PABITRA KUMAR DUTTA	//
	WP(C)/28233/2026	VS	VS	0

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375	D-WP(C)/40891/2026 WP(C)/28234/2026	STATE OF ODISHA RASHMIKANTA SATAPATHY VS BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	ATUL TRIPATHY VS	// // 0 //
376	D-WP(C)/40554/2026 WP(C)/28235/2026	SARTHAK PARIDA VS STATE OF ODISHA	SIDHARTH PARIDA VS	// 0 //
377	D-WP(C)/40483/2026 WP(C)/28236/2026	ARUNDHATI MALLICK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
378	D-WP(C)/40910/2026 WP(C)/28237/2026	BIJAYA KETAN MAHARANA VS STATE BANK OF INDIA, NARODA BRANCH, KHURDHA	BIPIN KUMAR NAYAK VS	// 0 //
379	D-WP(C)/40847/2026 WP(C)/28238/2026	MAA PADMALAYA SHG, BAGHAMUNDA, JHARSUGUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
380	D-WP(C)/40574/2026 WP(C)/28239/2026	SUSHREE SARITA SINGH VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
381	D-WP(C)/40592/2026 WP(C)/28240/2026	PRANAB KUMAR SAHOO VS UNION OF INDIA	AJIT KUMAR MOHANTY VS	// 0 //
382	D-WP(C)/40849/2026 WP(C)/28241/2026	MANIKESWARI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
383	D-WP(C)/40490/2026 WP(C)/28242/2026	THE MANAGING COMMITTEE OF THE ODISHA STATE CO-OPERATIVE UNION, BHUBANESWAR VS UNION OF INDIA	PRANAB KUMAR SAHOO VS	// 0 //
384	D-WP(C)/39501/2026 WP(C)/28243/2026	SUSHIL KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
385	D-WP(C)/40603/2026 WP(C)/28244/2026	RAMESH CHANDRA KISHAN VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //

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386	D-WP(C)/40855/2026 WP(C)/28245/2026	MOTHER TERESA SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
387	D-ABLAPL/26186/2026 ABLAPL/10116/2026	BISHNUPRIYA MALLICK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	EOW,BHUBANESWAR /13 /2026 () //
388	D-ABLAPL/26194/2026 ABLAPL/10117/2026	LENIN MANGARAJ VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /485 /2025 () //
389	D-ABLAPL/24719/2026 ABLAPL/10118/2026	KANHU CHARAN SAMAL VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	AIRPORT /379 /2025 () //
390	D-ABLAPL/26204/2026 ABLAPL/10119/2026	BISWAJIT ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /357 /2026 () //
391	D-ABLAPL/25748/2026 ABLAPL/10120/2026	ASHOK KUMAR PARIDA VS STATE OF ODISHA	SWAGATA LAXMI SINHA VS	TANGI (KHURDA) /295 /2026 () //
392	D-ABLAPL/25751/2026 ABLAPL/10121/2026	ANJANA PUHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	NAIKANI-DIHI /219 /2026 () //
393	D-ABLAPL/25866/2026 ABLAPL/10122/2026	GOURA MOHAPATRA @ NARENDRA MOHAPATRARA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /71 /2026 () //
394	D-ABLAPL/26212/2026 ABLAPL/10123/2026	LAL BABU @ LALU KHAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	KENDRAPARA /213 /2026 () //
395	D-ABLAPL/25867/2026 ABLAPL/10124/2026	SANIA NAYAK @ SANIA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /593 /2026 () //
396	D-ABLAPL/26254/2026 ABLAPL/10125/2026	TIKU PERA @ RUDRA MADHAV PERA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BARGARH /426 /2026 () //
397	D-ABLAPL/26065/2026	PRAMOD KUMAR SAHOO @ CHANDAN	RANJAN KUMAR SAHOO	KANPUR /130 /2026

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	ABLAPL/10126/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/26261/2026 ABLAPL/10127/2026	NILA DEEP @ NEELA DEEP VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIJEPUR /198 /2026 () //
399	D-ABLAPL/26139/2026 ABLAPL/10128/2026	MUNA NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	KHANDAGIRI P.S. /781 /2026 () //
400	D-ABLAPL/26296/2026 ABLAPL/10129/2026	ARATI GHADEI @ ARATYALOK GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /13 /2026 () //
401	D-ABLAPL/26158/2026 ABLAPL/10130/2026	SK ASIK @ SK ASIKUR REHMAN VS STATE OF ODISHA	GAJENDRANATH ROUT VS	PATTAMUNDAI MODEL /330 /2026 () //
402	D-ABLAPL/26221/2026 ABLAPL/10131/2026	MIR PARBHEJ ALLI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /378 /2026 () //
403	D-ABLAPL/25452/2026 ABLAPL/10132/2026	MANTU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /485 /2026 () //
404	D-ABLAPL/25461/2026 ABLAPL/10133/2026	TARUN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /228 /2026 () //
405	D-ABLAPL/25462/2026 ABLAPL/10134/2026	SUPARIKHA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /228 /2026 () //
406	D-ABLAPL/25875/2026 ABLAPL/10135/2026	RABINDRA MALIK @ RABI MALIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NIKIRAI /306 /2025 () //
407	D-ABLAPL/26071/2026 ABLAPL/10136/2026	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //
408	D-ABLAPL/26115/2026 ABLAPL/10137/2026	TIRJAK MOHANTY VS	PRATYUSHA NAIDU VS	BHARATPUR PS /325 /2026 ()

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409	D-ABLAPL/26073/2026 ABLAPL/10138/2026	STATE OF ODISHA ALEKHA CHANDRA BHUTIA @ ALEKHA CH. BHUTIA VS	RAKESH BEHERA VS	// KHAMAR /166 /2026 ()
410	D-ABLAPL/26237/2026 ABLAPL/10139/2026	STATE OF ODISHA ASUTOSH DIXIT VS	BHARAT JALLI VS	// TALABANIA /245 /2026 ()
411	D-ABLAPL/25217/2026 ABLAPL/10140/2026	STATE OF ODISHA SUNIL PARIDA @ SULIN VS	PRAMOD KUMAR JENA VS	// SINGLA /272 /2026 ()
412	D-ABLAPL/25323/2026 ABLAPL/10141/2026	STATE OF ODISHA SURENDRA KUMAR MISHRA VS	PRAVAT KUMAR NAYAK VS	// PURI TOWN /668 /2025 ()
413	D-ABLAPL/26196/2026 ABLAPL/10142/2026	STATE OF ODISHA BIBHUNA BEHERA @ BIBUNA @ HEMANTA BEHERA VS	ANUPAM RATH VS	// PURI SADAR /346 /2026 ()
414	D-ABLAPL/26286/2026 ABLAPL/10143/2026	STATE OF ODISHA RANGI DEI VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /624 /2026 ()
415	D-ABLAPL/25777/2026 ABLAPL/10144/2026	STATE OF ODISHA PANKAJ KUMAR NATH VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /192 /2026 ()
416	D-ABLAPL/23855/2026 ABLAPL/10145/2026	STATE OF ODISHA GITANJALI ROUT VS	ASHOK KUMAR SAHOO VS	// PATTAMUNDAI RURAL PS /381 /2026 ()
417	D-ABLAPL/25872/2026 ABLAPL/10146/2026	STATE OF ODISHA ADIL SAHAJI VS	SATYABRATA SENAPATI VS	// KHAIRA /200 /2026 ()
418	D-ABLAPL/26060/2026 ABLAPL/10147/2026	STATE OF ODISHA MANOJ MOHAPATRA VS	SUSANTA KUMAR SAHU VS	// SOHELLA /212 /2026 ()
419	D-ABLAPL/25142/2026 ABLAPL/10148/2026	STATE OF ODISHA DAMBARUDHAR SETHY@SETHI VS	DIBYA JYOTI SAHOO VS	// GOPALPUR /167 /2026 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/25689/2026 ABLAPL/10149/2026	ASHUTOSH BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	INFOCITY PS /758 /2026 () //
421	D-ABLAPL/25821/2026 ABLAPL/10150/2026	SK NIAJUDDIN @ SHAIKH NIAJUDDIN VS STATE OF ODISHA	SURESH KUMAR JENA VS	BASTA /412 /2026 () //
422	D-ABLAPL/26291/2026 ABLAPL/10151/2026	SUBRAT PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /461 /2026 () //
423	D-ABLAPL/24094/2026 ABLAPL/10152/2026	APPU @ BUTTER @ FAIJUL HAK VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHANUPALI /158 /2026 () //
424	D-ABLAPL/25840/2026 ABLAPL/10153/2026	BAJRANGI NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /297 /2026 () //
425	D-ABLAPL/24097/2026 ABLAPL/10154/2026	DIPU BEHERA @ ASHIS BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL SADAR /671 /2026 () //
426	D-ABLAPL/25901/2026 ABLAPL/10155/2026	P.SHYAM SUNDAR PRUSTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NAYAPALLI P.S. /287 /2026 () //
427	D-ABLAPL/26314/2026 ABLAPL/10156/2026	MAHESWAR @ MAHESWAR BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	KUNDHEIGOLA /59 /2025 () //
428	D-ABLAPL/26239/2026 ABLAPL/10157/2026	KANHU CHARAN MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /180 /2026 () //